

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is notified for the information of all the concerned that in view of non-availability of Hon'ble Mr. Justice Mohammad Akram Chowdhary, Hon'ble Mr. Justice Rahul Bharti & casual absence of Hon'ble Mr. Justice Wasim Sadiq Nargal today the 23rd August, 2022, following modification to the roster dated 23rd August, 2022 has been made:-

The cases listed before the DB-I & DB-II shall now be taken up by the specially constituted division bench comprising Hon'ble the Chief Justice & Hon'ble Ms. Justice Moksha Khajuria Kazmi.

Further, the cases of SB-VII of Hon'ble Ms. Justice Moksha Khajuria Kazmi are transferred to SB-II of Hon'ble Mr. Justice Ali Mohammad Magrey whose lordship will be sitting singly for whole of the day to hear the cases in addition to his own cases.

Apart from this, the cases listed before the SB-V headed by Hon'ble Mr. Justice Mohammad Akram Chowdhary, are transferred to the SB-III presided over by Hon'ble Mr. Justice Sanjeev Kumar in addition to his own work, whereas the cases listed before the SB-VI of Hon'ble Mr. Justice Rahul Bharti, are transferred to SB-IV of Hon'ble Mr. Justice Sanjay Dhar, in addition to his own work.

The cases transferred to aforesaid Benches, however, exclude *part heard, tied and assigned habeas corpus matters*.

The notice is issued in pursuance of Communication No. 273563/RG Dated 23.08.2022 of worthy Registrar General.

By order.

Dated:- 23.08.2022

Sd/-
Registrar Judicial,
Srinagar.

Copy to:-

1. Secretary & Bench Secretary to Hon'ble the Chief Justice, for information.
2. Secretary & Bench Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, for information.
3. Secretary & Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar, for information
4. Secretary & Bench Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary, for information. They shall make staff & files available in the concerned transferee court.
5. Secretary & Bench Secretary to Hon'ble Mr. Justice Rahul Bharti, for information. They shall make staff & files available in the concerned transferee court.
6. Secretary & Bench Secretary to Hon'ble Ms. Justice Moksha Khajuria Kazmi, for information. They shall make files available in the concerned transferee court.
7. Secretary & Bench Secretary to Hon'ble Mr. Justice Wasim Sadiq Nargal, for information. They shall make staff available in the Court No. 2.
8. Incharge NIC for uploading notice on the official website.
9. Shri Tajamul Hussain, Developer.
...for information and necessary action at his end.
10. Notice boards.
11. Office file.

Registrar Judicial
Srinagar.